

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 274/16
PETITION NUMBER : TP 118/17
NAME OF THE PETITIONER (S) : FEDEX EXPRESS TRANSPORTATION & SUPPLY CHAIN SERVICES (INDIA) PVT. LTD.
NAME OF THE RESPONDENT (S) : PICKTHUMP TECHNOLOGIES PVT. LTD.
UNDER SECTION : 433(e), (f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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MUHAMMED RAFEEQUE
INDIAN LAW
9716299513

Perinam



Shri Mumahhed Rafeeqe Advocate of India Law, appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)